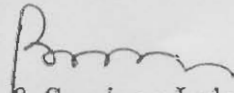


ORDER

In the interest of administration of justice it is hereby ordered that duty work on a gazetted/declared holiday be conducted by the Duty Magistrate, Chandigarh in the Court Complex in his/her Court room between 2.00 P.M. to 4.00 P.M.


District & Sessions Judge,
Chandigarh.

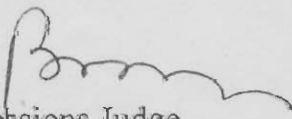
Endst.No.DSJ-EC-2016/ 9994 to 9998

Dated:- 29-8-2016

Copy forwarded to :-

1. The Registrar General, High Court of Punjab and Haryana, Chandigarh;
2. The Chief Judicial Magistrate, Chandigarh;
3. The Addl. Chief Judicial Magistrate, Chandigarh;
4. All the Judicial Magistrates Ist Class, Chandigarh;
5. The President, District Bar Association, Chandigarh;

for information & necessary action.


District & Sessions Judge,
Chandigarh.